

VOLUNTARY DISCLOSURE OF ASSETS AND LIABILITIES

NAME: **M. SATHYANARAYANAN**

Date of Elevation: **23-4-2008**

JUDGE, HIGH COURT, MADRAS

I) LANDED PROPERTY: HOUSE PROPERTY

Second Hand MIG Flat constructed in the year 1969 bearing Old Door No.9, New No.5/1, 2nd Avenue, Ground Floor, Indra Nagar, Adyar, Chennai-600 020 ad measuring 852 Square Feet was purchased by way of Registered Sale Deed Dated 30-11-92 (Registered Doc.No.4594 of 1992 (SRO., Adyar) for Rs.1,90,000/-.

II) a) SECURITIES AND INVESTMENTS:

1. Indian Bank, High court Branch –Rs.3,17,871.00
2. HDFC Bank, Shastri Nagar Branch –Rs.1,05,432.36
3. ICICI Bank, Cenatoph Road Branch – Rs. 52,351.00
4. Indian Bank, Madurai Bench Branch –Rs. 10,000.00

b) SHARES: -NIL-

c) GPF: As per Account with the Accountant General

d) INSURANCE: LIC Policy for Rs.40,000/- taken on 20-3-89–Term 25years.

III) OTHER ASSETS:

a) Jewellery (Approximately)

5 Sovereigns

b) Vehicle:

TVS Scooty – 1996 Model – Present Value Rs.5000/-

VOLUNTARY DISCLOSURE OF ASSETS AND LIABILITIES

NAME: V.AMBIKA(Spouse)

OCCUPATION:ADVOCATE

Date of Enrolment: 11-11-1988

Income Tax Assessee

I. LANDED PROPERTY: HOUSE PROPERTY

1. Vacant House Site bearing Plot No.33 admeasuring 2591 Square Feet comprised in Survey No.109/1 in the layout –Teachers DJM City situated in Karanai Puducheri village, Kancheepuram District was purchased by way of Registered Sale Deed dated 13-7-2006 Registered Doc.No.8066 of 2006 (SRO., Guduvancherry) for a sum of Rs.2,59,100/- from Power of Attorney Thiru. S.Ramakrishnan representing Tmt.Saradha and 6 others.
2. Vacant House Site bearing Plot No.39 admeasuring 2275 Square Feet comprised in Survey No.109/1 in the layout –Teachers DJM City situated in Karanai Puducheri village, Kancheepuram District was purchased by way of Registered Sale Deed dated 13-7-2006 Registered Doc.No.8067 of 2006 (SRO., Guduvancherry) for a sum of Rs.2,27,500/- from Power of Attorney Thiru. S.Ramakrishnan representing Tmt.Saradha and 6 others.
3. Vacant House Site bearing Plot No.138 admeasuring 2400 Square Feet at Katrampakkam village, Sriperumpudur Taluk, Kancheepuram District was purchased by way of Registered Sale Deed dated 9-4-2007 Registered Doc.No.9716 of 2007 (SRO.Sriperumpudur,) for a sum of Rs.2,40,000/- from Tmt.K.Shanthi.

4. Half Share in Vacant Land comprised Farm No.20 in Survey No.11/1 admeasuring 28.5 cents at Calestro No.II Kodamanallur Village, Sriperumbudur Taluk, Kancheepuram District purchased by myself and Tmt.V.Thilakavathy W/O S.Vijayakumar for a sum of Rs.22,800/- by way of Registered Sale Deed Document No.7775 of 2007, SRO, Kancheepuram(Agricultural Property)
5. 1/8th Share in vacant Land admeasuring 28.5 cents in S.No.11/1 Farm Land Kodamanallur Village, Sriperumbudur Taluk, Kancheepuram District purchased by me and 8 others for a sum of Rs.22,800/- by way of Registered Sale Deed Document No.7770 of 2007 SRO, Kancheepuram (Agricultural Property)
6. House Plot in Plot No.A-8 Type HIG Survey No.18 Part of Kadapery, Madhuranthagam Taluk admeasuring 2285 Square Feet was allotted by TNHB, K.K.Nagar Branch, Ashok Nagar, Chennai-83 through lot on 16-2-2008 and a registered Sale Deed dated 23-2-2009 (Registered Doc.No.751/2009 SRO., Madhuranthagam for a sum of Rs.4,54,960/-)

II) **SECURITIES AND INVESTMENTS:**

A) **Savings Bank:**

- i) Indian Bank High Court Branch: Rs.18,775/-
- ii) Corporation Bank, Indra Nagar Branch -Rs.1,39,341.32/-
- iii)HDFC Bank, Shastri Nagar Branch- Rs.1,48,111.84/-

B) **SHARES:**

- I) BEML Limited - 5 Equity Shares
- II) ICICI Bank Ltd - 24 Equity Shares
- iii) Indian Bank - 75 Equity Shares
- iv) Oil India Ltd - 5 Equity Shares

C) **FIXED DEPOSITS**

National Savings Certificate –Rs.1,20,000/-

D) **INVESTMENT**

Shri Ram Chit Tamil Nadu Private Ltd., Mylapore Branch

Two Chits for Rs.6,00,000/- (Rs.3,00,000/- each)

Shri Ram Chit Tamil Nadu Private Ltd., Adyar Branch

Chit Amount –Rs.1,50,000/-

MUTUL FUND:

Fidelity International- Unit Balance Rs.977.955- closing Balance
Rs.8065.52/-

Reliance Mutual Fund- Unit Balance Rs.74.940 Current Value:
Rs.4889.84.

E) **INSURANCE:**

- i) LIC Insurance Policy for Rs.5,00,000/- taken on 15-1-99-
20 years term.
- ii) Shri Ram Life Insurance Co. Ltd., for Rs.3,00,000/- taken on
19-12-08 - 15 years Term.
- iii) ICICI Prudential Life Insurance for Rs.2,00,000/- for life
time.

III) LIABILITIES

- A) LIC Loan-Branch 717-Loan on Policy Rs.2,98,750/-
- B) Shri Ram Chits Tamilnadu Pvt Ltd., Adyar Branch
Towards prized chit paying Rs.8080/- p.m.,
- c) Shri Ram Chits Tamilnadu Pvt Ltd., Mylapore Branch paying
Rs.2500/- p.m. towards prized chit.
- d) Vehicle under Hypothecation to Kotak Mahindra Prime Ltd., for
Rs.3,00,000/- Monthly installment paid Rs.10,410/-.

OTHER ASSETS:

A) JEWELLERY (Approximate Weight)

50 Sovereigns

B) VEHICLE

Maruthi Dezire Car-2008 Model, purchased on 30-11-08 for
Rs.5,81,758/- (Reg.No.TN-07-BB-9901)

Vehicle under Hypothecation to Kotak Mahindra Prime Ltd., for
Rs.3,00,000/- Monthly installment paid Rs.10,410/-.

DEPENDANTS:

DAUGHTER: S.AMRITHA

Savings Bank A/C

Corporation Bank, Indra Nagar Branch- Rs.34,623.80/-

Investments

UTI Scheme CGGF-86 – Value of Bond Certificate-Rs.30,600/-

Insurance

TATA AIG Insurance Policy for Rs.50,000/- Dated 3/7/2001. Tenure 21 years. Quarterly Premium-Rs.1203/-

Jewellery (Approximate Weight)

30 Sovereigns.

Liabilities

Shri Ram Chits, Adyar Branch

Payment Towards Prized Chit @ Rs.2,350/- Per Month.

XX

SON – Master ARVIND SHANMUGANAATHAN

Savings Bank A/C

Indian Bank, MRC Nagar Branch-Rs.8,302/-

Insurance

TATA AIG Insurance Policy for Rs.50,000/- Dated 3/7/2001. Tenure-21 years. Quarterly Premium-Rs.1203/-

Jewellery (Approximate Weight)

8 Sovereigns.